

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 27.11.2019

NOTICE

Take notice that the following matters listed on 28.11.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	PranjalPrateek	Samar Bansal (R-CCI)
2.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R-CCI)
3.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Perna	Samar Bansal (R-CCI)

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By Order

**-sd/-
Registrar**